

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat Srinagar/Jammu

Notification
Jammu, the 7th January, 2011

SRO **11** .- In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Shri Ram Krishan, Naib Tehsildar, Udhampur in the office of Collector, Land Acquisition, Defence (Udhampur) to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within his territorial jurisdiction of District Udhampur.

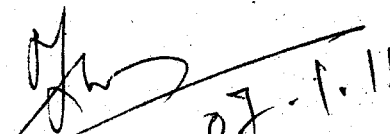
By order of the Government of Jammu and Kashmir.

Sd/-
(G.H.Tantray) IAS
Secretary to Government,
Department of Law, Justice and
Parliamentary Affairs

NO:- LD(P) 2007/District Udhampur Dated: 07 -1-2011

Copy for information and necessary action to the:-

1. Divisional Commissioner, Jammu.
2. Registrar General J&K High Court, Jammu.
3. District Magistrate Udhampur. This is with reference to his letter No. 4027/JC dated 03-1-2011
4. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
5. SRO Section, Law Department
6. Concerned file.


(Muzaffar A Wani)
Deputy Legal Remembrance,
Department of Law, Justice and
Parliamentary

